

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 3<sup>rd</sup> May, 2019.

No.HCM/1/96/BENCH

As approved by Hon'ble The Chief Justice, High Court of Manipur, it is hereby informed to all the learned counsel and concerned parties that as His Lordship Hon'ble Mr. Justice M.V. Muralidaran will be on leave from 4<sup>th</sup> to 24<sup>th</sup> May, 2019 the categories of cases which was listed before His Lordship will be listed in the following manner for the above mentioned periods:-

Name of Bench	Name of Cases to be listed
Hon'ble The Chief Justice	Wri' Petition other than service matters for the year 2015 to 2018, Specially ordered cases.
Hon'ble Mr. Justice L.S Jamir	Arb. P (J2)/Arb. App/Election Pet/ Specially ordered cases.
Hon'ble Mr. Justice Kh. Nobir singh	Motion/Admission/Order of Cril Matters/Rev. Petn (J-2)/RSA/RFA/MAF

And also to inform to all that the Division Bench of 09.05.2019 will be as follows:

Date	Division Bench
09.05.2019	Hon'ble The Chief Justice & Hon'ble Mr. Justice Kh. Nobin singh

Sd/-

(W. TONEN MEITEI)  
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

For kind information and circulation to the learned members

W. Tonen Meitei 3.5.19  
(W. TONEN MEITEI)  
REGISTRAR (JUDL.)